MUMBAI BENCH, MUMBAI

T.C.P No.108/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: M/s. Stride Infracon Pvt. Ltd.

V/s. M/s. Ganraj Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(6) Yadav P.M. Adv for petition yudupm

Mayor Shoty Adv. for Respondent Shelletty

<u>Order</u>

C.P. No. 108/397-398/CLB/MAH/2014

- 1. Both the sides are present.
- Ld. Advocate for the Petitioner is seeking time. This Petition is pending since long
 and it appears that none of the side is serious in disposal of C.P (s). Under the
 circumstances considering the past record this C.P., it shall be decided on merits on
 the next hearing.
- 3. Next date of hearing is fixed on 21.10.2016 duly communicated to both the sides in the open court.

sd/-

Dated: 19.09.2016

Shri M.K. Shrawat Member (Judicial)